

**Central Administrative Tribunal
Principal Bench**

OA No.4388/2014

New Delhi, this the 9th day of December, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Rakesh Srivastava (Senior Scientist)
S/o Shri B.S. Srivastava
(DOB: 20.08.1958) Age 56 years
R/o Flat No.634, New Ashiana Apartment
Sector 6, Dwarka
New Delhi-110075.

...Applicant

(By Advocate: Shri Manish Gupta for Shri Sudhir Kumar Gupta)

Versus

1. Indian Council of Agricultural
Research (ICAR)
Krishi Bhawan, New Delhi-110001.
Through Director General.

2. National Bureau of Plant
Genetic Resources (NBPGR)
Pusa Campus, New Delhi-110012
Through Director.

...Respondents

(By Advocates: Shri Gagan Mathur)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Shri Manish Gupta, learned counsel for the applicant has informed the Tribunal that during the pendency of this OA, the respondents have passed another order dated 01.03.2016 whereby the applicant has been shifted from GED to Plant Exploration and Germplasm Collection Division

with immediate effect. Learned counsel for the applicant submits that the department to which he has now been transferred is in Delhi.

2. In this view of the matter, the present application is rendered infructuous. Dismissed as such.

(Shekhar Agarwal)
Member(A)

(Justice Permod Kohli)
Chairman

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